

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/354/ (IB)/2017
NAME OF THE PETITIONER(S) : QUANTUM COAL ENERGY PVT LTD
NAME OF THE RESPONDENT(S) : DHANALAKSHMI PAPER MILLS PVT LTD
UNDER SECTION : 433 (e)(f)

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|------------------------|-----------|
| | | REPRESENTATION BY WHOM | |

Gowai. V
 For Ramani & SHANKAR
 ANIRUDH . KRISHNAN .

RESPONDENTS

Petitioner




ORDER

Counsel for petitioner present and stated that a proposal by the respondent was made to pay the claim in instalments to be paid after 6 months. Counsel for petitioner has not accepted the proposal. Counsel for respondent prayed time for filing fresh schedule of payment. Time enlarged at request of both the counsel. Put up on 08.08.2017 at 10.30 A.M.


 (K. Anantha Padmanabha Swamy)
 Member (Judicial)